

Company: Sol Infotech Pvt. Ltd.

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Date: 24/08/2025

Raghbir Singh Vs M/s BPTP Limited

Court: National Consumer Disputes Redressal Commission

Date of Decision: Nov. 11, 2021

Acts Referred: Consumer Protection Act, 1986 â€" Section 2(r), 2(1)(d), 21

Arbitration and Conciliation Act, 1996 â€" Section 8

Hon'ble Judges: R.K. Agrawal, President Member; Dr. S.M. Kantikar, Member; Binoy Kumar, Member

Bench: Full Bench

Advocate: Sudhir Mahajan, Nidhi Tewari, Pragyan Pradeep Sharma

Final Decision: Partly Allowed

Judgement